

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 134
CP 25 of 2019

Order under Section 168 of Companies Act 2013

IN THE MATTER OF:

Ashish Laxmiswarup Srivastava

.....Applicant

V/s

DB Shapriya Construction Ltd & Anr

.....Respondent

Order delivered on ..19/07/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)

Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Applicant : Proxy counsel, Mr. Seraj Khan.

For the Respondent : PCS, Mr. Kunjal Dalal.

ORDER

The pleadings are complete.

We direct the parties to upload all the pleadings and submissions on E-portal within 7 days, if not yet uploaded.

The matter to appear for further consideration on 07.09.2021

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

(MADAN B GOSAVI)
MEMBER (JUDICIAL)